1	2	3	4	6
11.	जनपथ, नई दिल्ली	48.45	53.85	5.22
12.	कलिंग ग्रशोक भवनेश्वर .	(-) 24.46	(-) 20.88	(-) 27.67
13	र्कानध्क, नई दिल्ली .	145.49	135,35	3.21
14.	खजराहो स्रशोक 📜 🗀	(-)2.13	2.74	(-) 6. 25
15.	श्रशोक राडिसन बींच रिसार्ट कोवलम	16.06	22.29	12. 61
16.	श्रशोक राडिसन एल एम पी होटल, मैसूर कर कर	25.14	34,48	47.02
17.	एल वी पी होटल, उदयपुर 🗼	14.68	22.87	13.05
1 8.	लोधी होटल, नई दिल्ली 🥏 🚶	28.40	34.79	(-)1,21
1 9.	मदुरई म्रशोक .	4.08	6.79	(-)0.86
20.	पाटलिपुत्र झशोक पटना	(-)8.26	(-25, 38)	(-) 34. 54
21.	कुतुब होटल, नई दिल्ली	31.14	30, 41	17.84
22	रणजीत होटल, नई दिल्ली	(-)39.56	(-) 27. 67	(-)31.90
23.	सम्प्राट होटल, नई दिल्ली	. (-) 46. 38	(-) 101. 95	(-)147.42
24.	टेम्पल वे अशोक बीच रिसार्ट मामल्लापुरम	(-) 5 59	0.04	(-) 2, 05
25.	वाराणसी अशोक	(-) 6.52	(-) 17 25	(-)7.18

# State-wise Allocation of Petroleum Products

962. SHRI KAILASH NARAIN SARANG: Will the Minister of PET-. ROLEUM AND NATURAL GAS be pleased to state:

- (a) what is the quota of kerosene,, diesel and petrol allocated to eachState and what is the basis for allocation;
  - (b) whether it is a fact that quota allotted to Maharashtra State as compared to Madhya Pradesh is three times more; and
    - (c) if so, what are the reasons therefor?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) to (c) While' kerosene is allocated to each State and Union Territory by the Central Government, there is no allocation of petrol and diesel to States and Union Territories. The quota of kerosene allocated to States/Union Territories in 1990-91 is given in the attached statement I. The consumption of petrol and diesel in various States and Union Territories during 1990-91 is given in Statement II.

Kerosene allocations are made to various States and Union Territories *on* a historical basis with suitable growth depending on availability.

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### Statement-I

## State-wise Allocation of Kerosene during 1990-9!

SKO

S.No. Name of State		Figs, in MTs.
, 1 Jammu & Kashmir		67611
2 Punjab		324769
3 Rajasthan		268636
4 Uttar Pradesh		912026
5 Haryana		152631
6 Himachal Pradesh		36654
7 Chandigarh		20920
8 Delhi		240106
9 Assam		247987
10 Bihar		469753
11 Orissa		155951
12 West Bengal		740675
13 Manipur		20760
14 Meghalaya		15391
15 Nagaland		10205
16 Sikkim.		10120
17 Tripura		20793
18 Andaman & Nicobar Islands		2539
19 Arunachal Pradesh.		10876
20 Mizoram		7198
21 Goa		27209
22 Gujarat		781245
23 Madhya Pradesh		382609
24 Maharashtra		1485776
25 D. Nagarhaveli		3113
26 Daman & Diu		2944
27 Andhra Pradesh		586215
28 Kerala		265075

77	Written Answers	[29 JULY 1991]	to Questions	-78
1	2		3	
29 Tamil Nadu		<u> </u>	658305	
30	Karnataka		444582	
31	Pondicherry		14581	
32 Lakshdweep . TOTAL:		TOTAL:	875	
			8386130	

State-wise Consumption of Petrol and Diesel during 1990-9]

(Pigs, in Tims.

S.No, Name of State 1 2	Petrol 3	Diesel 4
1 Jammu & Kashmir	30-0	1320
2 Punjab	213-0	11900
3 Rajasthan	127-0	1170-0
4 Uttar Pradesh	336-0	2645-0
5 Haryana	106-0	790-0
6 Himachal Pradesh	20-0	103-0
7 Chandigarh	26.0	32-5
8 Delhi	344-0	733'0
9 Assam	57-0	334 • 0
10 Bihar	140- 0	1227-0
11 Orissa	54.0	426-0
12 West Bengal	1500	1243-0 -
13 . Manipur	10-3	21-0
14: Meghalaya	14-0	64-7
15 Nagaland	120	19-2
16 Sikkim	3-1	3-7
17 Tripura	6-4	28-6
18 Andaman & Nicobar Islands	20	38-5
19 Arunachal Pradesh	7-3	36-1

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1	2	3	4	
20	Mizoram	61	16-9	
21	Goa	22- 0	1060	
22	Gujarat	276-0	13180	
23	Madhya Pradesh	165 0	1230-0	
24	Maharashtra	5810	2620-0	
25	D. Nagarhaveli	1-4	31	
26	Daman & Diu	1-2	4-3	
27	Andhra Pradesh	2160	17170	
28	Kerala	148-0	691-0	
29	Tamil Nadu	2370	2004-0	
30	Karnataka	2190	1050-0	
31	Pondicherry	90	72-7 .	
2	Lakihdweep		3-8	
	TOTAL	3540'0	21079-0	

#### Supply of LPG Refills in Madhya **Pradesh**

963. SHRI KAILASH NARAIN SARANG: Will the Minister of PET-ROLEUM AND NATURAL GAS be pleased

- (a) whether it is a fact that the Hindustan Petroleum Corporation and Bharat Petroleum Corporation in Madhya Pradesh transport the LPG refills from other States for supply within Madhya Pradesh;
- (b) whether it is also a fact that there are Indian Oil Corporation refilling plants in Madhya Pradesh and fills from Indian Oil Corporation to Hindustan Petroleum Corporation and vise-versa; and
- (c) if so, what steps have been taken to correct this anomaly?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND: (a) to (c) the

concept of. hospitality arrangement between various oil companies al-reay exist. Whenever possible and feasible, supplies of packed LPG to a market are made from the nearest filling plant irrespective of the source of supply.

### Power Stations in Madhya Putting up **Pradesh by Private Sector**

964. SHRI KAILASH NARAIN SARANG: Will the Minister of PO WER AND NON-CONVENTIONAL ENERGY SOURCES be pleased refer to the answer to Unstarred Question 91 given in the Rajya Sabha in 15th July, 1991 and state:

- (a) whether any proposal has been received from private sector for putting up power stations in Madhya Pradesh; and
- (b) if so, what are the details thereof and by when these **projects** are likely to be finalised?